

regarding the setting up of the Cochin Shipyard have progressed; and

(b) how soon the agreement with that firm is likely to be concluded?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). A written reply from M/s. Mitsubishi, Japan regarding their final terms for collaboration, is expected to be received very soon.

Shri Surendra Pal Singh: What are the main important issues over which the negotiations have been going on for so long with the collaborators?

Shri Raj Bahadur: The main issues are about the quantum of payment in respect of royalty for the construction of ships and purchase of drawings and designs etc.

Shri Surendra Pal Singh: After the agreement has been reached between the two parties, may I know whether the Government is in a position to tell us as to how long it will take the Japanese collaborators to prepare the project report?

Shri Raj Bahadur: We gave them our terms and conditions in August. They have been studying them. In the meanwhile, they have also entered into some informal exchange of views in regard to the final form in which it should be concluded. I hope the reply will be received in the course of the next two weeks. After that I hope they will come and the agreement will be concluded. As soon as the agreement is concluded we shall start the work.

Shri P. R. Chakraverti: May I know whether M/s. Mitsubishi Company have indicated the amount of investment they are likely to make in this project?

Shri Raj Bahadur: These are matters of details. I think it will be premature to mention anything at this stage.

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Shri Kunhan: In view of the delay in reaching an agreement with this concern, are Government considering negotiations with any other concern?

Shri Raj Bahadur: I think the hon. Member knows that we were trying for collaboration from 1960 to 1962 with other countries. Now after 1962 our negotiations with the Japanese have been going on and have reached a very advanced stage and I have no doubt that they will come to a successful conclusion.

Mr. Speaker: Next question.

Shri Kunhan: One more supplementary. It is a very important question.

Shri Nambiar: Sir, this matter has been pending for a very long time.

Mr. Speaker: Therefore, a little delay does not matter. Next question.

Conference of State Directors of Agriculture on Soil Conservation Plan

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- Shri Bagri:
 *285. Shri Rameshwar Tantia:
 Shri Vidya Charan Shukla:
 Shri Vishram Prasad:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a Conference of the State Directors of Agriculture and Chief Conservators of Forests was held in the first week of October, 1964 to discuss the formulation of soil conservation measures; and

(b) if so, the suggestions made at the conference and action Government propose to take in the matter to implement them?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) A statement is placed on the Table of the House. [Placed in Library. See No. LT-3504/64].

श्री बागड़ी : जो जमीन काश्त के नाकाबिल है उसके ऐसा होने का एक यह कारण भी है कि पानी सतह से ऊपर आ गया है। तो उसकी जो सेम की जमीन है उसकी रोक थाम के लिये भी क्या कमेटी में विचार किया गया। यदि किया गया तो क्या।

श्री शाहनवाज खां : जिस जमीन में सेम आ गई है उस जमीन को फिर काबिल काश्त बनाने के लिये वहां पानी की निकासी का इन्तजाम किया जा रहा है।

श्री बागड़ी : मैं जानना चाहता हूँ कि पानी की निकासी का क्या कोई लक्ष्य बनाया गया है। यानी देश में जितनी जमीन सेम के अन्दर आ गई है उस के पानी को किस तरीके से और कितने असें में निकासी की जायेगी। जैसे कि पंजाब की कितनी जमीन कितने असें में और राजस्थान कोटा वगैरह की कितनी जमीन कितने असें में पानी से खाली हो जायेगी, इसका क्या कोई लक्ष्य बनाया गया है। अगर बनाया गया है तो कैसे और क्या।

श्री शाहनवाज खां : जो हाँ, लक्ष्य तैयार किया जा रहा है। पंजाब में लगभग 90 लाख एकड़ जमीन ऐसी है जो कि पानी के नीचे आ जाती है, या कहीं पर सेम आ जाती है। राजस्थान में भी बाढ़ की वजह से कुछ इलाकों में सेम आ रही है। मैं अभी गया था। कोटा, चम्बल की जो नहरें हैं वहां कहीं कहीं पर वाटरलागिंग और सेम हो रही है। इन सबका इन्तजाम करने के लिये गवर्नमेंट एक बड़ी लम्बी चौड़ी स्कीम के ऊपर गौर कर रही है। यू० पी० में भी।

Shri R. G. Dubey: May I know whether it has come to the notice of the Central Government that in some States the amount of subsidy given by the Centre is adjusted against the establishment cost and then the rate of interest and levy is so exorbitantly high that the cultivators are reluctant to accept bunding and soil conservation?

The Minister of Food and Agriculture (Shri C. Subramaniam): That matter is always kept under consideration. As a matter of fact, we are considering whether greater inducement should be given for the farmers to come forward to adopt these soil conservation methods.

Shri Shivaji Rao S. Deshmukh: Since all the soil conservation measures have to depend upon accumulation of silt away from the soils under cultivation, does Government propose to have those measures at the cost of the State so that soil conservation measures in cultivated lands and the cost of soil conservation is ultimately reduced?

Shri C. Subramaniam: We have got different rates of subsidy for different programmes of soil conservation. As far as possible we take into account what the per acre cost will be and what will be the return that the farmer is likely to get. Taking that into account we give greater or lesser subsidies.

Shri Shivaji Rao S. Deshmukh: The question was different. Soil conservation measures require treatment of soil at sites where there is accumulation of silt and that necessarily is away from the land under cultivation. So, the question is whether Government is prepared to bear the cost of those measures at sites which are away from cultivated lands.

Shri C. Subramaniam: These are not with reference to individual farms; soil conservation is with reference to an entire area. Now it is also shifted to the entire watershed concerned with this. Therefore, individual problems do not arise.

Shri Basappa: May I know whether it is a fact that many of the State Governments, in order to have advanced action on soil conservation measures, have asked for Central assistance; if so, what is the decision of the Government?

Shri C. Subramaniam: Yes, Sir, for the next year we are intending to give increased assistance for the purpose of taking advance action for the Fourth Plan.

श्री श्रीकार लाल बरेवा : मैं जानना चाहता हूँ कि जिन क्षेत्रों के अन्दर सीम की वजह से फलन नष्ट हो रही है और जमीन बेसी हो पड़ी है, लेकिन लगान ली जा रही है उन के बारे में क्या सरकार ने विचार किया है और उन को निश्चय है कि उस को माफ कर दिया जाये या घटा दिया जाये।

Shri C. Subramaniam: This question is completely different from the main question. This is with reference to soil conservation; water-logging does not come under this.

श्री श्रीकार लाल बरेवा : भूमि संरक्षण के सम्बन्ध में और क्या सवाल हो सकता है।

श्री यशपाल सिंह : क्या सरकार के ध्यान में यह बात आई है कि स्त्रायेल कंजर्वेशन मेंटर वहीं कायम किये जा रहे हैं जहाँ लैंड इरोजन नहीं हो रहा है, और जहाँ लैंड इरोजन हो रहा है उस के आस पास भी जाना होगा पसन्द नहीं करते हैं क्योंकि वहाँ मच्छर होते हैं।

श्री शाहनवाज खाँ : माननीय सदस्य की इत्तना बिल्कुल गलत है।

Shri Muthu Gounder: The preservation of forests is quite essential for soil conservation, but to get firewood everywhere, trees in forests are being indiscriminately cut. Is the Government aware of it and, if so, will the Government find ways and means to give kerosene or gas at cheap rates so that the forest produce may not be indiscriminately cut to get firewood and this will help in soil conservation?

Shri C. Subramaniam: This will not come under this question by any stretch.

Shri Bhagwat Jha Azad: According to the statement I find that the proposal is to spend three to four times more in the Fourth Plan as compared to the Third Plan. May I know whether these suggestions are based on the expenditure actually incurred during the Third Plan; if so, is that expenditure according to the target of the Third Plan?

Shri C. Subramaniam: It is with reference to the machinery available for implementation that this expenditure can be incurred. So, it is not merely the allotment of money for expenditure. It is a question of building up the necessary machinery. That is why advance action is contemplated so that during the Fourth Plan the programme can be stepped up.

श्री दलजीत सिंह : बहुत सी बंजर जमीन पड़ी है, बहुत सी बंजर जमीन जंगलों में पड़ी है और जो पब्लिक अंडरटेकिंग्स हैं उनके पास बहुत सी बंजर जमीन पड़ी है। मैं जानना चाहता हूँ कि उन जमीनों को काश्त में लाने के लिए सरकार क्या कोशिश कर रही है?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री शाहनवाज खाँ) : हर मुमकिन कोशिश की जा रही है कि कोई जमीन जो काबिले काश्त है बंजर न पड़ी रहे। तमाम प्रान्तों को हिदायत जारी कर दी गयी है और हर मुमकिन कोशिश की जा रही है।

श्री शिव नारायण : मैं जानना चाहता हूँ कि इस साइल कंजर्वेशन स्कीम के अन्तर्गत उत्तर प्रदेश में कितनी जमीन ली गयी है और उस पर कितना रुपया खर्च किया गया है?

अध्यक्ष महोदय : एक एक स्टेट में नहीं जाया जा सकता।